

FORM G (Re-issue)

INVITATION FOR EXPRESSION OF INTEREST FOR  
NAVAYUGA INFOTECH PRIVATE LIMITED  
OPERATING IN SOFTWARE AND INFORMATION TECHNOLOGY  
AT HYDERABAD

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	NAVAYUGA INFOTECH PRIVATE LIMITED CIN: U72200TG1997PTC026655 PAN: AAACN6900D
2.	Address of the Registered Office	H.No.8-2-293/82/A/379 & 379/A, Ground floor, Plot No. 379, Road No.10 Jubilee Hills, Hyderabad -500 033, T.G.
3.	URL of website	<a href="https://www.navayugainfotech.com/">https://www.navayugainfotech.com/</a>
4.	Details of place where majority of fixed assets are located	At Registered Office, Hyderabad.
5.	Installed capacity of main products/ services	20 Software developers
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is providing software services. In F.Y 23-24, revenue from Operations was 8.32 crores.
7.	Number of employees/ workmen	94
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available	Email at: cirp.navayugainfotech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email at: cirp.navayugainfotech@gmail.com
10.	Last date for receipt of expression of interest	11.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	21.04.2025
12.	Last date for submission of objections to provisional list	26.04.2025
13.	Date of issue of final list of prospective resolution applicants	06.05.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.05.2025
15.	Last date for submission of resolution plans	11.06.2025
16.	Process email id to submit Expression of Interest	cirp.navayugainfotech@gmail.com



**Kotoju Vasudeva Rao**  
Resolution Professional

Navayuga Infotech Private Limited (Under CIRP)

IBBI/PA-002/IP-N00889/2019-2020/12924

AFA Valid until 30.06.2025

Plot No. 725, Road No.20, Vasanthnagar,

Hyderabad, 500085.

Date: 27.03.2025

HYDERABAD